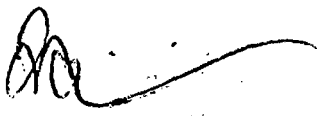


C. A. T. Bench, JAIPUR

Date of Order	Order
13-10-97	Mr. S. K. Jain, Counsel for the applicant- Mr. C. B. Sharma, Counsel for the respondents
Read entry 149 21/1/97 Copy of order issued to applicant vide 2878 ch 6/11-97 (282V)	The learned counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. NO order as to costs.  (DATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member Central Administrative Tribunal New Delhi Office of the Secretary Ministry of Personnel, Public Relations & P.W.D. Government of India Dealing with Records & Information Officers Digitization Keeper (Judicial) NOT A MATTER